IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

(ORIGINAL JURISDICTION)

OFFICIAL LIQUIDATOR REPORT NO. 54 OF 2026

IN

OFFICIAL LIQUIDATOR REPORT NO. 65 OF 2025

IN

COMPANY PETITION NO. 164 OF 1999

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IN THE MATTER OF M/S. RAHI CHEMICALS LTD. (IN LIQUIDATION)

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SALE OF ASSETS

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Pursuant to the orders dated 27.10.2026 passed by the Hon'ble High Court of Gujarat in Official Liquidator's Report No. 54 of 2026. The Offers are invited for e-auction in respect of sale of assets of the above named Company (In Liquidation), as per details given below :-

Lot No.	Description	Upset Price (In Rs.)	EMD (In Rs.)
I	Commercial Office admeasuring Built-up area 1450.00 sq. ft. and Terrace Area 320.00 sq. ft. at 401, 4th Floor, Ivory Terrace, R.C. Dutt Road, Alkapuri, Vadodara with all furniture, fixtures and equipments therein (except records)	45,00,000/-	4,50,000/-

Note :-

1) The sale of the assets of the Company is on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**".

2) No nomination shall be allowed.

3) The purchaser will be liable to pay all local dues, duties, fees, taxes, charges, premium etc.

4) The offerors have liberty to verify details of dues, duties, fees, taxes, charges, premium, area of land, nature/type of property, title documents and all other relevant details from the record of concerned authorities and may also take actual measurement at their cost before submitting their offer. Any objection in this regard in future shall not be considered by the Official Liquidator.

5) The offerors are requested to submit their offers in accordance with the Terms and Conditions of sale as mentioned in the tender forms.

6) Tender Forms and Terms and Conditions of sale can be obtained in the office of Official Liquidator, Ahmedabad during the office hours on payment of Rs.1,000/- in cash (non-refundable and non adjustable) from **12.11.2026 to 27.11.2026 upto 1.00 PM** for participation in E-auction.

7) The interest Free Earnest Money (EMD) be deposited by way of NEFT/RTGS in the account of "EMD Account of Official Liquidator", Current Account No. 0960002105018295, Punjab National Bank, Ashram Road Branch, Ahmedabad, RTGS/NEFT/IFS Code : PUNB0017010. The last date for submission of online offer alongwith EMD is 27.11.2026 upto 4.00 P.M.

8) The inspection of the above Registered Office of the Company will be held on **20.11.2026 between 11.30 A.M to 4.30 PM** for prospective bidders at the aforesaid premises.

9) The e-auction will be conducted through website https://ol.auctiontiger.net on **08.12.2026 from 3.00 PM** onwards.

10) Further, there will be auto time extension of 10 minutes each time if the bid is made in the last minutes before close of e-auction till sale is concluded. Mr. Maulik Shrimali (M: 9173528727) is contact persons for any help for auction proceeding.

11) The outcome of e-auction shall be placed before the Hon'ble High Court of Gujarat. It is made clear that the finalization of the auction is subject to final order that may be passed by the Hon'ble High Court of Gujarat and if required, the Hon'ble Court may conduct manual auction, inter-se-bidding between the bidders to fetch the maximum price of property.

12) This sale is subject to confirmation by the Hon'ble High Court of Gujarat. The Official Liquidator with the sanction of Hon'ble High Court of Gujarat has right to reject any or all the offers without assigning any reasons.

13) This sale Notice may be treated as a Notice to all Secured Creditors, Unsecured Creditors, Workers, Members, Authorities and Public at large concerned with the above Company (In Liquidation).

Phone No.: (079) 2658 1912

Email :- ol-ahmedabad-mca@nic.in

Date :- 30.10.2026

PANKAJ SRIVASTAVA (ICLS)
OFFICIAL LIQUIDATOR FOR & ON BEHALF OF SALE COMMITTEE OF M/S. RAHI CHEMICALS LTD. (IN LIQUIDATION) 3rd FLOOR, CORPORATE BHAWAN, B/H. ZYDUS HOSPITAL, THALTEJ, AHMEDABAD 380059.